

This Demand Notice is hereby given under section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 here in after calling upon the under mentioned Borrowers / Guarantors to repay, the Amounts outstanding for the Credit Facilities granted to them / on their Guarantee, within 60 days from the date of this Notice. If you fail to repay to the LIC Housing Finance Ltd., the below mentioned amount with further interest and incidental expenses, costs etc. in terms of this notice u/s 13(2) of the Act, the LIC Housing Finance Ltd. will exercise all or any of the rights detailed under Sub-Section (4) of Section 13 and under other applicable provisions of the said Act. You are also put on notice that in terms of sub-section 4 of Section 13 you shall not transfer by sale, lease or otherwise the said secured assets detailed below of this notice without obtaining written consent of the LIC Housing Finance Ltd. The details of the account and Secured Assets along with Amount Outstanding is given below:-

SCHEDULE OF THE IMMOVABLE PROPERTY & OTHER DETAILS

Sr. No.	Name of Borrower and Guarantor	Description of the Secured Assets	Date & Amount of 13(2) Notice
1.	APPLICANT :- MR. YOGI RAJ House No. C-212, Second Floor, Vikaspuri, New Delhi-110051, CO-APPLICANT:- MRS. SHAGUN House No. C-212, Second Floor, Vikaspuri, New Delhi-110051, GUARANTOR:- MR. VINOD KUMAR SHARMA Flat No. R-217, Ground Floor, Vani Vihar, D.K. Mohan Garden, Uttam Nagar, Delhi-110059. Loan Account No.: 312300003510	Property First Floor and Second Floor without Roof Rights, and Third Floor with Roof Rights, out of built up property built Plot No. 6, (New No. B-62-A) land area measuring 80 Sq. Yards, i.e. 66.88 Sq. Mtrs in each Floors, out of Khasra No. 257, situated at Village Bindapur, Colony known as Bindapur Extn. Uttam Nagar, New Delhi - 110059.	Demand Notice Date 18.11.2022 Rs. 81,20,136.59 with interest & other charges
2.	APPLICANT:- MR. YATENDER SHARMA Also at: (1) House No. C-212, Second Floor Vikaspuri, New Delhi-110051. Also at: (2) Upper Ground Floor, out of Built Up Property Built Plot No. 6, (New No. B-62-A), out of Khasra No. 257, situated at Village Bindapur, Colony known as Bindapur Extn. Uttam Nagar, New Delhi -110059. CO-APPLICANT:- MS. ANJULATA SHARMA Also at: (1) House No. C-212, Second Floor Vikaspuri, New Delhi-110051. Also at: (2) Upper Ground Floor, out of Built Up Property Built Plot No. 6, (New No. B-62-A), out of Khasra No. 257, situated at Village Bindapur, Colony known as Bindapur Extn. Uttam Nagar, New Delhi -110059. Loan Account No.: 312300003417	Equitable mortgage by deposit of title deeds over property bearing Upper Ground Floor Without Roof / Terrace Rights, Plot No. 6, (new No. B-62-A) Land Area measuring 80 Sq. Yards, i.e. 66.88 Sq. Mtrs, out of Khasra No. 257, situated at Village Bindapur, Colony known as Bindapur Extn. Uttam Nagar, New Delhi - 110059.	Demand Notice Date 15.11.2023 Rs. 36,52,495.87 with interest & other charges
3.	PRIMARY APPLICANT:- Mr. AMIT KASHYAP Also at: (1) Plot No. 52-A, LIG Flat, Madhuban Enclave, Rohtak Road, Madipur, Delhi-110063. Also at: (2) 3-I Infotech Ltd., Bldng No. 36, 3rd Floor Rani Jhansi Road, Jhandewalan, Delhi - 110055. Also at: (3) H. No. 110-111, 3rd Floor, Pkt-10, Sector-21, Rohini, North Delhi, Delhi-110085. CO-APPLICANT:- Ms. SEEMA KASHYAP Also at: (1) Plot No. 52-A, LIG Flat, Madhuban Enclave, Rohtak Road, Madipur, Delhi-110063. Also at: (2) H. No. 110-111, 3rd Floor, Pkt-10, Sector-21, Rohini, North Delhi, Delhi-110085. Loan Account No.: 14011098966	H. No. 110 & 111, entire 3rd Floor with Roof Rights, Pkt-10, Sector-21, Rohini Residential Scheme, Rohini, New Delhi - 110085', Area measuring 51.80 Sq. Mtr.	Demand Notice Date 15.11.2023 Rs. 20,21,912.73 with interest & other charges
4.	PRIMARY APPLICANT:- Mr. DEEPAK BANSAL Also at: (1) Plot No. 121, 1st Floor, Pocket-8, Sec-23, Rohini Delhi - 110085 CO-APPLICANT:- Ms. SUNAINA Also at: (1) Plot No. 121, 1st Floor, Pocket-8, Sec-23, Rohini Delhi - 110085 GUARANTOR:- Mr. KAMAL Also at: (1) B-1/55, Flat No. S-1, DLF Colony, Dilshad Ext II, Ghaziabad, Uttar Pradesh-201010 Loan Account No.: 312300001966	Equitable mortgage by deposit of title deeds over property bearing Plot No. 121, Entire 1st Floor, Without Roof Rights Pocket-8, Sector-23 Rohini Residential Scheme, Rohini, Delhi - 110085, area measuring 32.00 sqmtrs	Demand Notice Date 15.11.2023 Rs. 25,22,223.55 with interest & other charges
5.	PRIMARY APPLICANT:- MR. PRIYA JHA Also at: (1) C/o Vijay Shankar Jha, R/o 155 B, 07, Near Baby Park, Rajendra Nagar, Mahonarpur, Kachhuara, Patna, Bihar - 800016 (2) Prop No. B-3-A, 3rd Floor, Khasra No. 2/25, Village Matiala, Mansa Ram Park, Block B, Uttam Nagar Delhi-110059 (3) Vats Dental, Rajendra Nagar, Mahonarpur, Kachhuara, Patna, Bihar - 800016 CO-APPLICANT:- MS. VIJAY SHANKAR JHA Also at: (1) R/o 155 B, 07, Near Baby Park, Rajendra Nagar, Mahonarpur, Kachhuara, Patna, Bihar - 800016 (2) Prop No. B-3-A, 3rd Floor, Khasra No. 2/25, Village Matiala, Mansa Ram Park, Block B, Uttam Nagar Delhi-110059 (3) Vats Dental, Rajendra Nagar, Mahonarpur, Kachhuara, Patna, Bihar - 800016 GUARANTOR:- MR. AMIT KUMAR Also at: (1) Plot No. 9, Uppar Ground Floor, Om Vihar, Uttam Nagar, New Delhi - 110059 Loan Account No.: 312300002205	Equitable mortgage by deposit of title deeds over property bearing 'Prop No. B-3-A, Entire, 3rd Floor With Roof / Terrace Rights, Khasra No. 2/25, Village Matiala, Mansa Ram Park, Block-B, Uttam Nagar Delhi-110059, area measuring 95.00 Sq. Yards.	Demand Notice Date 21.11.2023 Rs. 40,04,627.10 with interest & other charges
6.	PRIMARY APPLICANT:- Mr. SHIV SHANKAR JHA Also at: (1) WZA-135, 2nd and 3rd Floor on Two Side Open Portion of Plot No. A-145, area measuring 50 Sq. Yards out of total measuring 150 Sq. Yards, out of semi built up property bearing Municipal No. WZ-135-A, built on Plot No. A-145, and 146, out of Mustatil No. 84, Killa No. 19, Village Hastsal, A-Block, Uttam Nagar, New Delhi-110059. (2) Heera Shree Group, 135, GF, Gulab Bagh, Uttam Nagar, Delhi-110059 CO-APPLICANT:- Ms. MANJU JHA Also at: (1) WZA-135, 2nd and 3rd Floor on Two Side Open Portion of Plot No. A-145, area measuring 50 Sq. Yards out of total measuring 150 Sq. Yards, out of semi built up property bearing Municipal No. WZ-135-A, built on Plot No. A-145, and 146, out of Mustatil No. 84, Killa No. 19, Village Hastsal, A-Block, Uttam Nagar, New Delhi-110059. (2) Heera Shree Group, 135, GF, Gulab Bagh, Uttam Nagar, Delhi-110059 Loan Account No.: 312300002611 & 312300002651	Equitable mortgage by deposit of title deeds over property bearing 2nd and 3rd Floor on Two Side Open Portion of Plot No. A-145, area measuring 50 Sq. Yards out of total measuring 150 Sq. Yards, out of semi built up property bearing Municipal No. WZ-135-A, built on Plot No. A-145, and 146, out of Mustatil No. 84, Killa No. 19, Village Hastsal, A-Block, Uttam Nagar, New Delhi - 110059.	Demand Notice Date 21.11.2023 Rs. 25,83,522.58 with interest & other charges
7.	PRIMARY APPLICANT:- Mr. NEERAJ SHARMA Also at: (1) Plot No. C-1/216-217, 1st Floor, Lajpat Nagar-1, Delhi - 110024. Also at: (2) Plot No. D-1/177, Second Floor, Rear Portion, Without Roof Rights, Lajpat Nagar Part-1, Delhi - 110024. Also at: (3) Deligent Media Corporations, FC-9, 2nd Floor, Filmcity, Sector-16A, Noida, Uttar Pradesh - 201301. CO-APPLICANT:- MS. ROSY Also at: (1) Plot No. C-1/216-217, 1st Floor, Lajpat Nagar-1, Delhi - 110024. Also at: (2) Plot No. D-1/177, Second Floor, Rear Portion, Without Roof Rights, Lajpat Nagar Part-1, Delhi - 110024. Also at: (3) Images Multimedia Pvt. Ltd., S-21, Okhla Industrial Area, Phase-2, Delhi - 110020. MR. NARENDRA KUMAR JHA Also at: (1) B-2/1002, SCC Heights, Raj Nagar Extn. Ghaziabad, U.P. -201017. Loan Account No.: 312300004197	Equitable mortgage by deposit of title deeds over property bearing 'Plot No. D-1/177, Second Floor, Rear Portion, Without Roof Rights, Lajpat Nagar Part-1, Delhi - 110024, area measuring 50.00 sq. yards.	Demand Notice Date 15.11.2023 Rs. 74,74,523.27 with interest & other charges
8.	PRIMARY APPLICANT:- Mr. RAJ PAL SHARMA Also at: (1) H. No. C57/4, Old No. CS-91/250, First Floor, Left Hand Side, Kh. No. 399, Gali No. 02, Bhajanpura, Illaqa Shahdra, Delhi - 110053'. Also at: (2) Delhi Police, Krishan Garh Police Station, Delhi Police, South Zone, Delhi - 110086 CO-APPLICANT:- Ms. KRISHNA DEVI Also at: (1) H. No. C57/4, Old No. CS-91/250, First Floor, Left Hand Side, Kh. No. 399, Gali No. 02, Bhajanpura, Illaqa Shahdra, Delhi - 110053'. GUARANTOR:- Mr. SANDEEP SINGH Also at: (1) D-13, Ganesh Nagar, Near Hanuman Mandir, Pandav Nagar Complex, Delhi - 110092. Loan Account No.: 312300004356	Equitable mortgage by deposit of title deeds over property bearing 'H. No. 8, New C-57/4, Old No. CS-91/250, First Floor, Without Roof Rights, Left Hand Side, Khasra No. 399, Gali No. 02, Bhajanpura, Illaqa Shahdra, Delhi - 110053' area measuring 55 sq. yards.	Demand Notice Date 15.11.2023 Rs. 16,71,343.45 with interest & other charges
9.	PRIMARY APPLICANT:- Mr. SAMEER KUMAR ROUT Also at: (1) H. No. 8, First Floor, Without Roof Rights, Khasra No. 290, Chawla Park, Near Chander Nagar, Village Khureji Khas, Illaqua Shahdra, Delhi - 110051. Also at: (2) Laxmi Creations, 5/50, GF, Pratap Gali, Gandhi Nagar, Delhi- 110051 CO-APPLICANT:- Ms. LAXMI PRIYA ROUT Also at: (1) H. No. 8, First Floor, Without Roof Rights, Khasra No. 290, Chawla Park, Near Chander Nagar, Village Khureji Khas, Illaqua Shahdra, Delhi - 110051. GUARANTOR:- Mr. AMIT JAIN Also at: (1) H. No. 32-D, Gali No. 3, East Azad Nagar, Krishna Nagar, Delhi-110051 Loan Account No.: 312300004523	Equitable mortgage by deposit of title deeds over property bearing H. No. 8, First Floor, Without Roof Rights, Khasra No. 290, Chawla Park, Near Chander Nagar, Village Khureji Khas, Illaqua Shahdra, Delhi - 110051 area measuring 48.50 sq. mtrs.	Demand Notice Date 15.11.2023 Rs. 35,92,966.37 with interest & other charges
10.	APPLICANT:- Mr. UPINDER BHATIA Correspondence Address:- Flat No. 377, Ground Floor, Old Plot No. 174, Khasra No. 185/150 Srinivas Puri, Sant Nagar, New Delhi - 110065. Employer Address:- Prince Motors, Flat No. 377, Ground Floor, Srinivas Puri, Sant Nagar, East of Kailash, New Delhi - 110065. CO-APPLICANT:- Ms. VANDANA BHATIA Correspondence Address:- Flat No. 377, Ground Floor, Old Plot No. 174, Khasra No. 185/150 Srinivas Puri, Sant Nagar, New Delhi - 110065. Employer Address:- Prince Motors, Flat No. 377, Ground Floor, Srinivas Puri, Sant Nagar, East of Kailash, New Delhi - 110065. Loan Account No.: 312400000146	Equitable mortgage by deposit of title deeds no. 3391 on 03.10.2016 over the property entire Ground Floor (without Terrace Rights) bearing no. 377, Old Plot No. 174, Khasra No. 185/150, Garhi Jharia Maria, Sant Nagar, New Delhi - 110065 area 100 sq. yards.	Demand Notice Date 24.11.2023 Rs. 28,34,955/- with interest & other charges

The borrower's attention is invited to provisions of Sub-Section 13 of Act, in respect of time available, to redeem the secured assets.
 DATE: 18.12.2023 PLACE: New Delhi **AUTHORISED OFFICER, LIC HOUSING FINANCE LTD.**

Bokaro Power Supply Co. (P) Ltd.
 (A Joint Venture of SAIL & DVC)
 Hall No. : M-01, Old Administrative Building Ispat Bhavan, Bokaro Steel City-827001(Jharkhand) CIN No. : U40300DL2001PTC12074

NOTICE INVITING TENDER

Ref. No. : BPSCL/MM/23-24/Paper Advt./2837	Dated 16/12/2023		
SN	NIT No. / Date	Description	BOD & Time
1.	BPSCL/MM/22-23/PUR-167/NIT-1380 dt.09/12/2023	Procurement of Isoperibol Bomp Calorimeter (Bench top).	09/01/2024 at 12.15 Hrs.
2.	BPSCL/MM/23-24/PUR-145/NIT-1384 dt.14/12/2023	Procurement of IR Thermo Vision Camera.	12/01/2024 at 12.15 Hrs.
3.	BPSCL/MM/23-24/PUR-159/NIT-1385 dt.15/12/2023	Procurement of Portable Hand Held Flue Gas Analyzer.	12/01/2024 at 12.15 Hrs.

For Tender documents kindly visit Website : www.bpscl.com Bidders are requested to visit website regularly.

PUBLIC NOTICE

Notice is hereby given that the Share Certificate(s) Nos. 64579- 64580 for 200 Equity Shares, bearing Distinctive Numbers 8433501- 8433700 respectively, in GENUS OVERSEAS ELECTRONICS LIMITED having its registered office at G-123 Sector-63, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 20107 standing in the name(s) of Mr. Pradeep M Shah has been lost and that an application for the issue of duplicate(s) in lieu thereof has been made to the Company. Objections, if any, should be made within 15 days from the date of this publication to the Company's Registrar & Share Transfer Agent - Niche Technologies Pvt. Ltd., 3A, Auckland Place, 7th Floor, Room No. 7A & 7B, Kolkata - 700 017. The Public are cautioned against dealing in any way with these shares.

Pradeep M Shah

Government of Jammu & Kashmir,
DIRECTORATE OF SHEEP HUSBANDRY, KASHMIR
 E-mail- kashmirmerno.sheep@gmail.com

EXTENSION NOTICE

No-Dshk/Accts/23-24/8491 Dt.- 15.12.2023

Reference:-
 1. E-Procurement Notice for Insurance of Imported livestock issued vide no- DSHK/Accts/23-24/308722 Dt- 25.11.2023.

S.no	Description	Date & Time
1.	Bid submission end date	22.12.2023(2.00pm)
2.	Opening of Technical Bid (Online)	23.12.2023(2.00pm)

The other terms and conditions of e-NIT will remain same.

Sd/-
 Chairman
 State Level Purchase Committee
 Sheep Husbandry Department
 Kashmir

DIP No: DIFK-13907/23

NORTHERN RAILWAY

CORRIGENDUM

Ref: i) Tender Notice No. 67/2023-2024 dated 09/11/2023.
 ii) Tender No. 15235188 due on 07/12/2023.

1. In reference to above tender, the due date has been extended from 07/12/2023 to 12/01/2024.
 2. In reference to above tender Eligibility criteria has been changed. All other terms & conditions remain unchanged. The Corrigendum has been published on website www.reps.gov.in

Execution Application No. 724/2023 In Consumer Complaint No. 55 of 2018

SERVING CUSTOMERS WITH A SMILE 3959/23

NATIONAL CONSUMER DISPUTES REDRESAL COMMISSION
 Under The Consumer Protection Act, 2019

Telephone No: 011-24608801-04 Upphokta Nyay Bhawan
 Fax No: 011-24651505 'F'- Block,
 Email: ncdrc[at]nic[dot]in General Post Office Complex,
 Website: www.ncdrc.nic.in INA, New Delhi - 110023

Praveen Kumar Mittal VersusPetitioner/Appellant
 Porsche India Pvt. Ltd. Versus Opposite
 Party/Respondent(s)

Opposite Party/Respondent Name:-
 1. M/s Porsche India Pvt.Ltd Through Its 2.Porsche Centre Gurgaon Zenica
 Director,Porsche Centre Mumbai, Jubilant Performance Cars Pvt.Ltd, Golf
 Performance Cars Pvt. Ltd., A2 Energy, Course Road, Near Centrum Plaza,
 Standard Mill, Appa Saheb, Marathe Marg, ILLM Institute Sector-53, Gurugram,
 Prabhadevi, Mumbai 400025, Maharashtra, Haryana-122001

Notice
 Whereas the Execution Application No. 724/2023 in the above- mentioned matter has been filed in this Hon'ble national Commission by the Applicant/Complainant/Decree Holder. And Whereas the said Execution Application No. 724/2023 in Consumer No. 55 of 2018, came up for hearing before this Hon'ble National Commission on 01.12.2023 when the Hon'ble Commission has been pleased to issue notice to you returnable on 10.01.2024 (Certified copy of the order is enclosed herewith). The Reply on the EA be filed before the next date of hearing preferably, two days before the hearing date or as specified in the Commission's order so that the same could be included in the case file on time.
 TAKE NOTICE THAT the matter above-mentioned will be listed for hearing before the Hon'ble national Commission on 10.01.2024 at 10.30 A.M.

SECTION OFFICER

FORM G

ISSUANCE OF INVITATION FOR EXPRESSION OF INTEREST FOR M/S FIDERE FACILITIES MANAGEMENT PRIVATE LIMITED
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

Sl. No.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	M/s Fidere Facilities Management Private Limited CIN: U74140DL2010PTC205766
1.	Name of the registered office	74, Hemikunt Colony, New Delhi-110048, India
2.	Address of the registered office	As per the information provided by the Corporate Debtor, there is no operational website of the Corporate Debtor ("CD")
3.	URL of website	Business and management consultancy activities
4.	Details of place where majority of fixed assets are located	As confirmed by the management/ suspended board of directors of the Corporate Debtor, the fixed assets of the Corporate Debtor are located at Ghitori, New Delhi and Gujarat.
5.	Installed capacity of main products/ services	No information provided
6.	Quantity & value of main products/ services sold in last financial year	As per the last available Financial Statements of CD for year ended 31.03.2021, the Revenue sales amount is INR 22,86,55,747/- and the sum total of revenue from other sources is INR 7,90,902/- and as per Financial Statements of CD for year ended 31.03.2020, the Revenue sales amount is INR 27,49,43,935/- and revenue from other sources is INR 18,58,592/-
7.	Number of employees/ workmen	Details are available at the registered address of the Resolution Professional at H.no.9, Near Patel Institute of Engg, Adarsh Colony, Opp Bhawna Place Lane, Devpuram, Muzaffarnagar, Uttar Pradesh - 251001 and can be sought by emailing us on ip.fmpm@gmail.com
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details are available at the registered address of the Resolution Professional at H.no.9, Near Patel Institute of Engg, Adarsh Colony, Opp Bhawna Place Lane, Devpuram, Muzaffarnagar, Uttar Pradesh - 251001 and can be sought by emailing us on ip.fmpm@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details are available at the registered address of the Resolution Professional at H.no.9, Near Patel Institute of Engg, Adarsh Colony, Opp Bhawna Place Lane, Devpuram, Muzaffarnagar, Uttar Pradesh - 251001 and can be sought by emailing us on ip.fmpm@gmail.com
10.	Last date for receipt of expression of interest	03.01.2024
11.	Date of issue of provisional list of prospective resolution applicants	13.01.2024
12.	Last date for submission of objections to provisional list	18.01.2024
13.	Date of issue of final list of prospective resolution applicants	28.01.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	02.02.2024
15.	Last date for submission of resolution plans	03.03.2024
16.	Process email id to submit EOI	ip.fmpm@gmail.com

Date : 19.12.2023
 Place: New Delhi

Sd/-
 Amit Goel
 Resolution Professional, M/s Fidere Facilities Management Private Limited
IBBI Registration No.: IBBI/IFA-001/FP-P-01842/2019-2020/12950
 (Authorization for Assignment valid till 03.12.2024)

SHRIRAM HOUSING FINANCE LIMITED

Reg. Off.: Office No.123, Angappa Naicken Street, Chennai-600001
 Branch Office: Plot No. 245 & 246, 2nd Floor, Omkaram Tower, Hanuman Nagar - D, Amarpali Marg Vaishali Nagar, Jaipur Rajasthan - 302021 Website: www.shriramhousing.in

POSSESSION NOTICE

Whereas the undersigned being the authorised officer of Shriram Housing Finance Limited (SHFL) under the provisions of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (said Act) and in exercise of powers conferred under Section 13(12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 (said Rules) issued a demand notice to the Borrower details of which are mentioned in the table below to repay the amount mentioned in the said demand notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned being the Authorized Officer of SHFL has taken the Physical possession of the mortgaged property described herein below under Section 13(4) of the said Act and Rules, on this **16th day of DECEMBER of the Year 2023.**

Borrower Name & Address	Amount due as per Demand Notice	Description of Mortgaged Property
Mrs. Udi Bai w/o Mr. Prem Lal Meghwal ,	15-03-2023 Rs.15,31,282/- in the loan account SHLHUDIP0000112	All that the Piece and Parcel of Property Revenue Village Sathana, Gram Panchayat -Bhatoli, Panchayat Samiti- Rajsamand, Dist. Rajsamand - Rajasthan, 313301. Admeasuring - 1575 Sq. Feet.
Mr. Prem Lal Meghwal s/o Mr. Mana Lal Meghwal ,	(Total in the accounts) Rs.15,31,282/- (Rupees Fifteen Lakh Thirty One Thousand Two Hundred Eighty Two Only) due and payable as on 10.03.2023 with further interest as mentioned hitherto and incidental expenses, costs etc.	Boundaries:- North-Bada Of Madan Lal, South-House Of Mohan S/o Chatar Bhuj, East- House Of Magni Ram , West-Aam Rasta

Physical Possession date:- 16-12-2023

This notice is also hereby to caution the general public at large that SHFL is in the lawful Physical possession of the immovable property mentioned above and the Borrower or any person shall not after receipt of this notice transfer by way of sale, lease or otherwise deal with/ alienate any of the above mentioned secured asset referred to in this notice, without prior written consent of SHFL.

Place: RAJSAMAND Sd/- Authorised Officer
 Date : 16-12-2023 Shriram Housing Finance Limited

PUBLIC NOTICE

In general public is hereby informed that the below - listed document's:

Customer Name/ Lan No	Property Address
AJAY GUPTA Lan No. H581HHL0857663	Plot No. 120, Entire Second Floor (Without Roof Rights), Shyama Parsad, Mukharjee Park, New Delhi- 110019

PORTER COUREIR POD NO : CRN42047226 SRO : Basai Darapur

Title docs Misplaced
 Sale Deed dated 08.12.2021 executed by Shri Ranjit Singh Parmar in favour of Shri Rakesh Suri in respect of the Undivided one half share of Entire Second Floor without roof/terrace rights, area measuring 233.1/3 sq. yds., out of built up freehold Property Bearing No. 120, situated at Shyama Parsad Mukherjee Park, New Delhi duly regd. as Doc. No. 13493 Book No. 1 Vol No. 26001 Page No. 178 to 188 on dated 08.12.2021 (SR-II Basai Darapur).

Non Title Docs Misplaced
 Original Agreement to Sell dated 02.09.2022 executed between Shri Rakesh Suri in favour of Mr. Ajay Gupta & Mr. Himanshu Gupta & Mrs. Manju Gupta in respect of the said property, 2. Internal & External Vetting Report, 3. Copy of Endorsement Sale Deed dated 16.01.2017, Doc. No. 296 and Partition Deed dated 19.01.2018, Doc. No. 733 in the name of Borrowers in respect of the said property.

with respect to secured asset / mortgaged property was Office 14th Floor Agarwal Metro Heights Netaji Subhash Palace Pitampura New Delhi - 110034, Loan Account No. H581HHL0857663 have been lost/misplaced and are not traceable. Any person dealing with this document or claiming any right, title or interest on the property shall be null and void. If it is found by any person, then it is requested to inform/return on mentioned Contact No. Deepak sharma - 9911633626

Place: DELHI/NCR
Date:- 19 - December-2023

Opinion, Insight Out

Opinion, Monday to Saturday

To book your copy, sms reachbs to 57575 or email order@bsmail.in

Business Standard
Insight Out

